

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/616/2021**

Date of Order: **April 8<sup>th</sup> 2021**



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Mohd Razaq s/o Sh. Bagga Paswal, r/o Gunthal, Tehsil Surankote,  
District Poonch.

.....Applicant

(Advocate: Mr. Ashwani Sharma)

**Versus**

1. Union Territory of J & K through Commissioner/Secretary,  
Power Development Department, Civil Sectt.,  
Srinagar/Jammu.
2. Managing Director, Jammu Power Distribution Corporation  
Limited, Grid Sub Station, Janipur, Jammu.
3. Chief Engineer, Jammu Power Distribution Corporation  
Limited, EM & RE Wing, Canal Road, Jammu.
4. Executive Engineer, EM&RE Division (Jammu Power  
Distribution Corporation Limited, Poonch.

(By Advocate : Mr. Amit Gupta).

.....Respondents

**ORDER [O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Applicant has filed the present petition with a prayer for  
directing the respondents to consider him for promotion to the post

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of Technician-II with effect from the date when similarly situated juniors have been promoted with all service benefits.

2. At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to decide the representation dated 10.2.2021 (Annexure V) by passing a reasoned and speaking order in a time bound manner.

3. Mr. Amit Gupta, Additional Advocate General states that he has no objection to the disposal of the OA.

4. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to respondent no.3 to consider the representation dated 10.2.2021 (Annexure V) and decide the same by passing a reasoned and speaking order in accordance with rules within a period of two months from the date of receipt of a certified copy of this order. The order so passed be communicated to the applicant.

5. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

**(TARUN SHRIDHAR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

**kks**